

M. KAVITHA SURANA, B.Com., FCS, IP  
Practicing Company Secretary

Insolvency Professional  
REG. ID: IBBI/IPA-002/IP-N00166/2017-18/10435

"S U S Bhawan"  
No. 2, Vimala Street, Ayyavoo Colony,  
Aminjikarai, Chennai – 600 029  
Phone: 044 - 23633680, 044 - 49571241  
Mobile: 99405 - 77777  
E-mail: kavitha@mksurana.com

**ANNEXURE A**

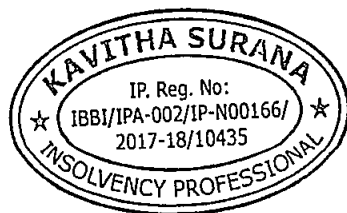
Name of the Debtor: GANGA FOUNDATIONS PRIVATE LIMITED

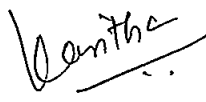
**List of Financial Creditors as on February 01, 2022**

Sl. No	Name of the Creditor	Address of the Creditor	Amount Claimed by the Creditors (in Rs. )	Amount Admitted (in Rs. )	Security Interest, if any, in respect of such claim	Voting %
1	State Bank of India	State Bank of India Stressed Assets Management Branch, No.32 Montieth Road, Egmore, Chennai - 600 008	51,01,82,381.41/-	51,01,82,381.41/-	Mentioned in Note 01	76.38
2	The Repartriates Co-Op Finance & Development Bank Ltd.	No. 3/5, M.T.H Road, Padi, Chennai – 600050	4,53,72,273/-	4,53,72,273/-	Mentioned in Note 02	6.79
3	Muthoot Fincorp Limited	Muthoot Centre, Punnen Road, Trivandrum – 695001	12,95,18,262/-	11,24,02,905/-	Mentioned in Note 03	16.83
	<b>TOTAL</b>		<b>68,50,72,916.41/-</b>	<b>66,79,57,759.41/-</b>		<b>100</b>

INTERIM RESOLUTION PROFESSIONAL  
In the Matter of GANGA FOUNDATIONS PRIVATE LIMITED – Corporate Debtor

Place: Chennai  
Date: February 02, 2022



  
Kavitha Surana – Interim Resolution Professional  
IBBI/IPA-002/IP-N00166/2017-18/10435

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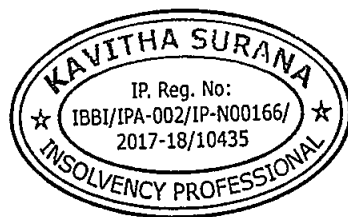
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**List of Other Creditors (Government Dues) as on February 01, 2022**

Sl. No	Name of the Creditor	Address of the Creditor	Amount Claimed by the Creditors (in Rs. )	Amount Admitted (in Rs. )	Security Interest, if any, in respect of such claim
1.	The Employees Provident Fund Organisation	No. 37, Royapettah High Road, Royapettah, Chennai – 600014	19,01,439/-	11,56,951/-	-
2	Commercial tax Department - State Tax Officer	Permabur Assesment Circle, No.15 & 16, Malligai Avenue, Kolathur, Chennai – 600099	4,78,429/-	4,78,429/-	-

**INTERIM RESOLUTION PROFESSIONAL**  
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**Place: Chennai**  
**Date: February 02, 2022**



*Kavitha*  
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**Notes –**

- The financial creditors are secured by security interest and the said secured interest has been created as charge in the MCA website.
- The claim from the creditors could not be verified with the books of accounts of the Corporate Debtor to establish the correct dues and hence claims have been accepted based on the proofs provided by the claimants.
- The last Audited Accounts filed with Registrar of Companies (MCA 21) is till 31<sup>st</sup> March 2018 only.

**NOTE 01: DETAILS OF SECURED ASSETS IN FAVOUR OF STATE BANK OF INDIA:**

Primary & Collateral - Charge on Current Assets created out of Bank Finance including First Charge on the Rent Receivables from the Mall

Equitable Mortgage over the Land and Building (Commercial shops and Multiplex Theatres) in Spectrum Mall located at Door No. 114A & 114B, Paper Mills Road, Perambur, Chennai – 600011. Total land area 32,037 sq.ft. Undivided share and building 72,873 sq.ft

Corporate Guarantee given by Mr. S Senthil Kumar, Mr. C Chittibabu and Mrs. S Swarnalatha

**NOTE 02: DETAILS OF SECURED ASSETS IN FAVOUR OF THE REPATRIATES CO-OPERATIVE FINANCE AND DEVELOPMENT BANK LIMITED:**

**Property – I: In the name of Sri. Senthilkumar, Sri S Ravichandran & Smt. S Saroja**

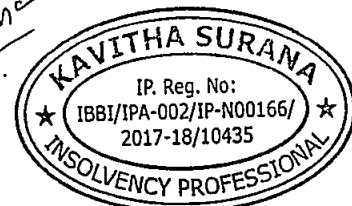
All that piece and parcel of land of an extent of 2383 sq.ft and building thereupon bearing Plot No. 99 Part, Door No. 3, Annal Gandhi 1<sup>st</sup> Cross Street, Kumaran Nagar, Kolathur, Chennai - 600 082, Block No.1, comprised in Survey No.126/2, T.S.No.2/1, as per Patta T.S.No.166/5, Peravallur Village, Perambur-Purasaiwalkkam Taluk

This property is also given as security for another loan availed by Sri S. Senthilkumar at T.Nagar branch

**Property 2: In the name of Smt. C. Lalitha**

- All that piece and parcel of land at Inner Ring Road, Kolathur, Chennai-600 099, comprised in S.No.1414/3A Part, as per Patta S.No.1414/3A2 of Madhavaram Village, Madhavaram Taluk, Thiruvallur District, measuring 31 cents or 13516 sq.feet
- All that piece and parcel of land at Inner Ring Road, Kolathur, Chennai-600 099, comprised in S.No.1414/3A and 1414/5A, as per patta S.No.1414/3A3 & 5A1 of Madhavaram Village, Madhavaram Taluk, Thiruvallur District, measuring 39 cents or 17004 sq.feet

*Kavitha*



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iii. (Portion Mortgaged hereby)

All that piece and parcel of 400 sq.ft., or 37.17 sq.mts., of undivided share of land in (i) & (ii) mentioned property Situated within the registration district of North Chennai and Sub-registration District of Madhavaram.

iv. Flat constructed in (i), (ii) & (iii) mentioned property bearing Block A, Flat No.A1, Ninth Floor of the Apartment complex to be known as "ISHANA Apartments" measuring 1760 Sq.ft., of built- up (together with proportionate common area) and one covered Car-Park.

**Property 3 – C Manjula (property owner)**

(i) All that piece and parcel of land bearing New Door No.17-Part, Old Door No.B-71 part, Plot No.B-71 West Part 6th Street Periyar Nagar, Chennai-600082, Comprised in T.S. No.89 Part and Block No.32E of Peravallur Village ,measuring 3215 Sq.ft,

(ii) (Portion Mortgaged hereby) - All that piece and parcel of 654 Sq.ft., or 60.78 Sq.mts of un-divided share of land in (i) mentioned property situated within the registration District of North Chennai and Sub-Registration District of Sembium and limits of Corporation of Chennai

Flat Constructed in (i) & (ii) mentioned property bearing Flat No. G-1 in the Ground Floor of the Apartment Complex known as "DEVARAJ APARTMENTS", measuring 1359 Sq.ft., of built-up area (together with proportionate common area) and one covered Car-Park


**NOTE 03: DETAILS OF SECURED ASSETS IN FAVOUR OF MUTHOOT FINCORP LIMITED:**

All that piece and parcel of land and building situated at Door No. 30, Door No. 33/1, 7 to 14, Market Street, Perambur, Chennai – 600011 comprised in Sy. No. 24, Siravallur Village, Purusawalkam, Perambur Taluk, Chennai district, measuring 12346 sq.ft along with half share in passage measuring 3780 sq.ft i.e., 1890 sq.ft, totally measuring 14236 sq.ft

Corporate Guarantee given by Mr. S Senthil Kumar, Mr. C Chittibabu, Mrs. C Manjula and Mrs. S Swarnalatha

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Ganga Foundations Private Limited – Report certifying CoC

